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of willing officers in Senior Management and Top Executive Grades is being prepared for filling up vacancies in those banks which do not have adequate suitable officers from within. The final decision in this regard will, however, be taken in consultation with the concerned Banking Service Recruitment Boards.

## Proposal to set up a common market for South Asia

## 13. DR. B. L. SHAILESH: SHRI UTTAM RATHOD:

Will the Minister of COMMERCE be pleased to state:

- (a) whether collective efforts are being made to develop a common market for South Asia:
  - (b) if so, the details thereof; and
- (c) the broad outlines of the proposal and the stage at which this stands at present?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) No, Sir.

(b) and (c). The questions do not arise.

# Outflow of money from Maharashtra and West Bengal to other States

- 14. SHRI MATILAL HANSDA: Will the Minister of FINANCE be pleased to state:
- (a) the details of outflow of money from Maharashtra and West Bengal to other areas during the last three years-State-wise and year-wise; and
- (b) the details of inflow of money in Uttar Pradesh, Delhi, Gujarat, and Madhya Pradesh during the last three years-State-wise and year-wise details?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): (a) and (b). The Hon'ble Member is presumably interested in

the data regarding remittances by workers from one State to another. As far as we are aware, no such data is available.

#### Extravagant spending on Festivities

- 15. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:
- (a) whether his attention has been drawn to the news-item captioned "New Year fete may not be rosy" appearing in the 'Indian Express', New Delhi of 1 January, 1986;
  - (b) if so, the facts of the case;
- (c) the outcome of the enquiries made into the extravagant spending on such festivities of ill-gotton wealth; and
- (d) the preventive measures taken or proposed to be taken particularly in the case of Central Government officers accepting such a hospitality?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANAR-DHANA POOJARY): (a) Yes, Sir.

- (b) The Directorate of Revenue Intelligence had not deputed any of its intelligence officials for making any discreet enquiries about the bookings made in posh city hotels as reported in the news-item.
  - (c) Does not arise.
- (d) Appropriate agencies of the Government remain vigilant to prevent/detect such cases of violation of Conduct Rules.

### Re-investment of funds by nationalised Banks

- 16. SHRI ANIL BASU: Will the Minister of FINANCE be pleased to state:
- (a) the ratio of re-investment of funds by nationalised banks in the area where such funds originate-region-wise details thereof for the last three years; and
- (b) the ratio of funds investment by nationalised banks in the area from where